

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2043  
ANSWERED ON:16.03.2005  
DISTRICT LEVEL PLANNING  
Sippiparai Shri A. Ravichandran

**Will the Minister of PLANNING be pleased to state:**

(a) whether the Planning Commission proposes to introduce and promote district level planning/district level budgeting through local Government institution; and

(b) if so, the details, thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (b): Decentralised planning has been advocated since the beginning of the planning era. After the 73rd and 74th Constitutional Amendment Acts, the responsibility for preparation of plans for economic development and social justice and their implementation in relation to subjects listed in the Eleventh and Twelfth Schedule of the Constitution have been assigned to Panchayats / Urban Local bodies. The State Governments are required to constitute district Planning Committees (DPCs) to facilitate the process of district planning and budgeting.